

के बारे में प्लित एकक दर, रिहायशी क्षेत्रफल के प्रति वर्ग मीटर 1.16 रुपये प्रति मास है।

(ग) जहां कहीं, सर्वेन्ट क्वार्टर तथा अन्य आउट हाउस मुख्य निवास के अंग के रूप में दिए गए हैं वे निवास के रिहायशी क्षेत्रफल के निर्धारण के प्रयोजनार्थ शासिल किए जाते हैं। उद्यान नियमों के अनुसार, एफ० आर०-45 ए के अन्तर्गत, लानों के लिये कोई प्रभार नहीं लिये जाते हैं परन्तु एफ० आर०-45 बी के अन्तर्गत, उद्यान प्रभारों के रूप में लानों के लिये अतिरिक्त लाइसेन्स फीस वसूल की जाती है।

Recommendations of flood commission

7652. DR. VASANT KUMAR PANDIT : Will the Minister of IRRIGATION be pleased to state :

(a) which of the recommendation of the Flood Commission have Government accepted and the reasons for delay in their implementation; and

(b) if not, the reasons for not taking any decision thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) The National Flood Commission gave 207 recommendations in March 1980 which were processed by the Government of India through two Inter-Ministerial Committees which also had the benefit of discussions with the senior officers of the State Governments. After considering the recommendations of these two Committees Government of India approved the Guidelines and instructions for 202 recommendations and advised the State Governments and concerned Departments/Agencies of the Central Government in September 1981 for expeditious implementation of the same.

(b) Does not arise.

Amount allocated to the States for Rural Development

7653. SHRI XAVIER ARAKAL : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) the mode of distribution of fund for rural development and the amount disbursed to various States from 1980 onwards;

(b) has any State not fully utilised it; if so, the details thereof; and

(c) what is the impact of this scheme on rural life ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) : (a) and (b) The mode of allocation of funds under the two major poverty alleviation programmes of this Ministry, is as under:

(1) **Integrated Rural Development Programme (IRDP)** : The Sixth Plan document provides that the scale of funding under the programme will be at the rate of Rs. 5 lakhs per block in the first year of the plan, Rs. 6 lakhs in the second year and Rs. 8 lakhs in each of the last three years.

(2) **National Rural Employment Programme (NREP)** : Under this programme the allocation of resources to the States/UTs is made on the basis of a criteria under which 75% weightage is given to the number of agricultural workers and marginal farmers and 25% weightage to the incidence of poverty in each State/UT.

Statements showing Central releases and expenditure incurred by each State under these programmes during the first three years of the Sixth Five Year Plan are laid on the Table of the House. (*Placed in library; See No. L.T. 6399/83*). The States have to provide an equal amount for the programme in their budgets from 1.4.1981.

(c) According to reports received from the States/UTs, about 78,83,363 families have benefited under IRDP and wage employment of 10,778.66 lakh mandays has been generated under NREP during the first three years of the Sixth Plan.

Like in food subsidy

7654. SHRI R. L. BHATIA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether the food subsidy during the current year is expected to increase by atleast 50 crores as anticipated earlier;

(b) if so, the reasons therefor; and

(c) the action proposed to be taken to cut it ?

THE MINISTER OF STATE OF THE MINISTRY FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : (a) No, Sir. The recent increase in procurement price of wheat is unlikely to affect the subsidy estimates for 1983-84 as the issue price of wheat has also been increased simultaneously.

(b) and (c) Do not arise.

नवें एशियाई खेलों के लिये निर्मित खेल गाँव

7655. श्री कमला मिश्र मधुकर : क्या खेल मन्त्री यह बताने की कृपा करेंगे कि :

(क) नवें एशियाई खेलों के लिए सरकार द्वारा देश में कितने खेल ग्रामों; का निर्माण किया गया; और

(ख) प्रत्येक खेल ग्राम में किये गये सुरक्षा प्रबन्धों का व्यौरा क्या है ?

संसदीय कार्य, खेल तथा निर्माण और आवास मन्त्री (श्री बूटा सिंह) : (क) नवें एशियाई खेलों के लिये किसी खेल गाँव का निर्माण नहीं किया गया था। तथापि, दिल्ली विकास प्राधिकरण द्वारा सिर्री किले के नजदीक अपने सामान्य विकास कार्यक्रम के भाग के रूप में बनाये गये रिहायशी मकानों के एक परिसर का लाभ उठाया गया और नवें एशियाई खेलों की अवधि के दौरान इसका एशियाई खेल गाँव के रूप में उपयोग किया गया।

(ख) उपयुक्त प्राधिकारियों द्वारा व्यापक सुरक्षा प्रबन्ध किये गये थे। किये गये प्रबन्धों की घोषणा करना वाँछनीय नहीं होगा क्योंकि भविष्य में अन्य अवसरों पर इसी प्रकार के प्रबन्धों की आवश्यकता पड़ सकती है।

Corruption and malpractices prevailing in NAFED

7657. SHRI RASHEED MASOOD :
SHRI B. D. SINGH :
SHRI NIHAL SINGH :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have received complaints from certain quarters including M. Ps. regarding corruption and malpractices prevailing in the National Agricultural Cooperative Marketing Federation (NAFED) ;

(b) if so, what are the details thereof;

(c) whether Government have made any inquiry into the complaints made; and

(d) if so, what is the result thereof and what action has been taken by Government in the matter ?

THE MINISTER FOR AGRICULTURE (RAO BIRENDRA SINGH) : (a) Yes, Sir.

(b) The complaints received relate to allegations against Chairman, NAFED with reference mainly to the following :—

- (i) Transfer of export contract of 5,000 tonnes of onions to USSR, to a private party;
- (ii) export monopoly to a private party of 50,000 tonnes of onions to Malaysia and Singapore;
- (iii) groundnut export deal of 2,500 tonnes to a London-based firm;
- (iv) export of rice to M/s. Continental Enterprises, Hong Kong;
- (v) appointment of guarantee brokers at Nagpur and Calcutta.
- (vi) misuse of NAFED's resources in purchase of furniture etc. for use at the Chairman's residence.